

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 312**

IA-4385/2022

In

IB-991(ND) 2020

**IN THE MATTER OF:**

Union Bank of India (UK) Ltd.

Vs.

Gaurav Jain

**.....APPLICANT/PETITIONER**

**.....PERSONAL GUARANTOR**

**SECTION**

**U/s 95**

**Order delivered on 10.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **13.06.2023**.

Sd/-  
**(Court Officer)**